IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-310(ND)/2017

IN THE MATTER OF:

Siddhi Interiors Pvt. Ltd.

17.

Hi Tech City Developers Pvt. Ltd.

.....Petitioner

.....Respondent

SECTION: UNDER SECTION 9

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

Mr. Ritesh Agarwal & Mr. Sohel Rishabh, Advocates

For the Respondent(s):

Mr. Alok Aggarwal & Ms. Rati Tandon, Advocates

ORDER

List on 22.11.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

14.11.2017 Vineet